

F. No. 01(03)/Roster/CESTAT/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 30 May 2020

ORDER No. 53 of 2020

Hon'ble President is pleased to order the roster for **CESTAT, Chandigarh** for the period from 1.6.2020 to 31.07.2020 as follows:

PERIOD/DAYS	BENCH	WORKING STATION	WORKS ASSIGNED
Between 1.6.2020 and 31.07.2020 (On every Monday, Wednesday and Friday)	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Chandigarh/ Mumbai	Customs, Excise and Service Tax Division Bench matters
Between 1.6.2020 and 31.07.2020 (On every Tuesday and Thursday)	Mr. Ashok Jindal Hon'ble Member (Judicial)	Chandigarh	Single Member matters

Note:

1. From 1.6.2020 to 5.6.2020, Members will do Chamber work.
2. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution.
3. If the Member (Technical) is on leave, the Member (Judicial) will hear Single Member cases.
4. On every Friday afternoon special bench sitting will be notified, if any.
5. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in .

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Assistant Registrar/Bar Association/O/O Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Assistant Registrar